GOVERNMENT OF INDIA MINISTRY OF AYUSH

RAJYA SABHA UNSTARRED QUESTION NO.2249 TO BE ANSWERED ON 21STMARCH, 2023

AYUSH HEALTH AND WELLNESS CENTRES

2249 SHRI DHANANJAY BHIMRAO MAHADIK:

Will the Minister of **AYUSH** be pleased to state:

- (a) whether Government is implementing the operationalization of Ayush health and wellness centres under Ayushman Bharat Yojana in the State of Maharashtra during the last three years and if so, the details thereof;
- (b) whether Government has taken steps for providing adequate Ayush treatment facilities in rural and remote areas in the State of Maharashtra and if so, the details thereof; and
- (c) whether Government has taken any step for setting up of new Ayush hospitals in the country especially in rural areas and if so, the details of the measures taken by Government in this regard especially in Maharashtra?

ANSWER THE MINISTER OF AYUSH (SHRI SARBANANDA SONOWAL)

(a) The Ministry of Ayush is implementing the Centrally Sponsored Scheme of National AYUSH Mission (NAM) in the country through State/UT Governments for the development and promotion of AYUSH system including operationalization of AYUSH Health and Wellness Centres (AHWCs). Under NAM, there is a provision for setting up of AHWCs by upgrading existing AYUSH dispensaries / sub health centres. As per the proposals received from State/UT Governments including Maharashtra through their State Annual Action Plans (SAAPs), a total of 7,553 units of existing AYUSH dispensaries and sub health centres have been approved to be upgraded as AHWCs in the States/UTs during the last three years. The State/UT wise status of approved and functional AHWCs including Maharashtra during the last three years is furnished at **Annexure I**.

(b) Public Health being a State subject, providing adequate Ayush treatment facilities in rural and remote areas in the State of Maharshtra comes under the purview of respective State Government. However, Ministry of Ayush is implementing NAM Scheme through State/UT Governments including Maharashtra and supporting their efforts to provide adequate Ayush treatment facilities in the country including rural and remote areas of Maharashtra by providing financial assistance to them under different activities as per the provision of NAM guidelines against their submitted State Annual Action Plans (SAAPs). The Mission inter-alia makes provision for the following activities: -

(i) AYUSH Health & Wellness Centres

(ii) Co-location of AYUSH facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs)

(iii) Upgradation of existing standalone Government AYUSH Hospitals

(iv)Upgradation of existing Government/Panchayat/Government aided AYUSH Dispensaries/Construction of building for existing AYUSH Dispensary (Rented/dilapidated accommodation)/Construction of building to establish new AYUSH Dispensary in the area where there are no AYUSH facilities available

(v) Setting up of upto 10/30/50 bedded integrated AYUSH Hospitals

(vi) Supply of essential drugs to Government AYUSH Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional AYUSH Hospitals

(vii) AYUSH Public Health Programmes

(viii) Behaviour Change Communication (BCC)

(ix) Mobility support at State and District level

(x) AYUSH Gram

(xi) Establishment of new AYUSH colleges in the States where availability of AYUSH teaching institutions is inadequate in Government Sector

(xii) Infrastructural development of AYUSH Under-Graduate Institutions

(xiii) Infrastructural development of AYUSH Post-Graduate Institutions/ add on PG/ Pharmacy /Para-Medical Courses

Under NAM, Ministry of Ayush has released an amount of Rs. 8439.518 Lakhs from 2014-15 to till date for implementation of the different activities as per the proposals submitted by the State Government of Maharashtra through SAAPs.

(c) As Public health is a State subject, setting up of new Ayush hospitals in the country including rural areas comes under the purview of respective State/UT Governments. However, under NAM, there is a provision of providing financial assistance to State/UT Governments for setting up of 50/30/10 bedded integrated Ayush hospitals. In this regard, the proposals are required to be submitted by the respective State/UT Governments through SAAPs as per the NAM guidelines. As per the proposals submitted by the State/UT Governments including Maharashtra through SAAPs , Ministry of Ayush has approved 108 integrated AYUSH hospitals from the year 2014-15 to 2021-22. The details of Integrated Ayush Hospitals approved under NAM from 2014-15 to 2021-22 is furnished at **Annexure II**.

Annexure I

State/UT wise status of approved and functional AYUSH HWCs during the last three

years					
Sl. No.	Name of the States/UTs	Total No. of approved AYUSH HWCs	Functional AYUSH HWCs		
1	Andaman & Nicobar Islands	6	6		
2	Andhra Pradesh	110	88		
3	Arunachal Pradesh	49	36		
4	Assam	89	89		
5	Bihar	268	83		
6	Chandigarh	6	5		
7	Chhattisgarh	240	240		
8	Delhi	0	0		
9	Dadra and Nagar Haveli and Daman Diu	0	0		
10	Goa	40	34		
11	Gujarat	265	231		
12	Haryana	569	369		
13	Himachal Pradesh	240	240		
14	Jammu & Kashmir	317	317		
15	Jharkhand	267	249		
16	Karnataka	176	176		
17	Kerala	240	208		
18	Ladakh	14	0		
19	Lakshadweep	5	5		
20	Madhya Pradesh	562	413		
21	Maharashtra	294	281		
22	Manipur	17	14		
23	Meghalaya	45	0		
24	Mizoram	38	24		
25	Nagaland	49	24		
26	Odisha	250	245		
27	Puducherry	4	4		
28	Punjab	217	0		
29	Rajasthan	1000	484		
30	Sikkim	18	18		
31	Tamil Nadu	250	250		
32	Telangana	421	421		
33	Tripura	45	0		
34	Uttar Pradesh	871	570		
35	Uttarakhand	300	194		
36	West Bengal	271	271		
	Total	7553	5589		

Annexure II

Sl. No.	State/UT	Location	Amount approved (Rs. in lakhs)
1.	Andaman & Nicobar Islands	Port Blair	107.40
2.	Andhra Pradesh	Kakinada	792.309
2.		Visakhapatnam.	331.367
3.	Assam	Goalpara	900.00
		Majuli	900.00
4.	Bihar	Patna	302.695
5.	Chandigarh	Chandigarh	400.00
		Champa	255.50
		Mahasamund	255.50
		Koria	255.50
		Korba	255.50
		Kanker	255.50
		Narayanpur	255.50
6	Chhattiagarh	Bijapur	255.50
6.	Chhattisgarh	Dantewada	255.50
		Raipur	300.00
		Bilaspur	300.00
		Durg	300.00
		Sarguja District	
		Headquarter	300.00
		Dalli Rajhara	255.00
7.	Goa	South Goa	464.29
8.	Haryana	Hisar	675.34
0	Himachal Pradesh	Kullu	150.00
9.		Mandi	25.00
	Jammu & Kashmir	Kishtwar	300.00
		Kupwara	516.383
10.		Bilawar	379.575
		Kulgam	316.383
		Samba	100.00
11.	Jharkhand	Ranchi	600.00
		Gadag	900.00
12.	Karnataka	Mangalore	900.00
10	Kerala	Chalakudy, Thrissur	300.63
13.		Mattannur, Kannur	533.33
14.	Lakshadweep	Kavaratti	195.80
15.	Maharashtra	Nandurbar	425.00
		Sindhudurg	425.00
		Pune	425.00
		Ahmednagar	425.00
16.	Manipur	Moreh, Chandel	621.00

The details of Integrated Ayush Hospitals approved under NAM from 2014-15 to 2021-22:

		District	
		Churachandpur	621.00
		KwakeithelKonjeng	393.59
		Leikai	
		Keirao AC, Imphal	637.80
		East District	
		Bhopal	700.00
		Indore	400.00
	Madhya Pradesh	Narsinghpur	600.00
17.		Amarkantak	300.00
		Mandleshwar	199.751
		Balaghat	50.00
		Sehore	50.00
		Sohra (Cherapunje),	1087.568
18.	Maghalaya	CHC, East Khasi	
10.	Meghalaya	Hills	
		Ri Bhoi District	675.00
19.	Mizoram	Aizwal	69.609
		Noklak, Tuensang	896.044
		District	
20.	Nagaland	Razha, Chedema	1019.16
		Sapangya (Chungtia)	201.676
		Yachem, Longleng	100.00
		Dhenkanal	800.00
21.	Odisha	Behrampur	300.00
		Balasore	100.00
22.	Puducherry	Villianur	678.066
22.		Yanam	518.50
	Punjab	Moga	650.00
23.		Dayalpur Sodhia	650.00
		Zirakpur	
	Rajasthan	Bhilwara	450.00
		Ajmer	450.00
24.		Churu	450.00
24.		Bikaner	450.00
		Jaipur	436.00
		Sikar	450.00
25.	Sikkim	Kyongsa, West	959.468
23.		Sikkim	
	Tamil Nadu	Theni	733.33
26.		Thiruvannamalai	733.33
		Pudukkottai	400.00
	Telangana	Anantgiri, Vikarabad,	600.00
		Rangareddy Distt.	
27.		Bhupalpalli (V&M),	300.00
		Jayashankar	
		Bhupalpalli District.	200.00
		Siddipet Head	300.00
20		Quarters	F 60 22
28.	Tripura	Paradise	569.33

		Chowmuhani, Agartala Belonia	272.26
		Bulandshahar	900.00
		Bilhour, Kanpur	900.00
		West Katli, Lucknow	900.00
		Badrasi, Varanasi	900.00
		Nawab Ganj, Bareilly	900.00
		Basti	900.00
		Sirathu Kaushambi	900.00
		Sonbhadra	900.00
		Orai Jalaun	900.00
		Sant Kabir Nagar	900.00
		Saharanpur	900.00
		Deoria	900.00
29.	Uttar Pradesh	Lalitpur	900.00
		Amethi	900.00
		Kanpur Dehat	900.00
		Firozpur, Balia	900.00
		District	
		Raebareli	726.64
		Baghpat	727.35
		Fatehpur	775.35
		Shravasti	212.925
		Unnao	212.925
		Hardoi	265.00
		Gorakhpur	265.00
		Sambhal	265.00
		Haldwani	556.61
20	Uttarakhand	Jakhnidhar, Tehri	300.00
30.		Tanakpur,	300.00
		Champawat	
		Tapsikhata,	900.00
31.	West Bengal	Alipurduar District	
		Paschim Midnapore	900.00